

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/7560/2026 BLAPL/2402/2026	SANDHESWAR SINGH VS STATE OF ODISHA	SITIKANT MISHRA VS	BARKOTE /334 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000016/2024	
2	D-BLAPL/7566/2026	BASUDEV SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHEDEN /129 /2023 () //	
3	D-BLAPL/7567/2026	RAMA CHANDRA SANTA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /292 /2024 () //	
4	D-BLAPL/7569/2026	MD. RABANI @ RABANI ALI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /16 /2026 () //	
5	D-BLAPL/7570/2026	BIPIN KUMAR SHAW VS STATE OF ODISHA	ANUPAM RATH VS	ROURKELA CYBER P.S. /3 /2026 () //	
6	D-BLAPL/7588/2026	BINOD SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /427 /2025 () //	
7	D-BLAPL/7593/2026	SURYA MANI MUDULI @ NALIA @ NALU VS STATE OF ODISHA	BISWARANJAN DALAI VS	TANGI /466 /2025 () //	AOR20220003722C202600056
8	D-BLAPL/7596/2026	HARI NAIK VS STATE OF ODISHA	JULU KHANSAMA VS	KUNDHEIGOLA /264 /2025 () //	
9	D-BLAPL/7609/2026	BHUBAN HARIJAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KUNDRA /134 /2025 () //	
10	D-BLAPL/7610/2026	RANJIT ORAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //	
11	D-BLAPL/7611/2026	KALIA MATHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	HINJILI /106 /2026 () //	AOD20240000536C202600019

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/7612/2026	RAJESH ORAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ / 0) //	
13	D-BLAPL/7614/2026	SUSANTA KUMAR PAIKARAY @ KALU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /313 /2025) //	
14	D-BLAPL/7615/2026	RAJU @ BUTI @ RAJESH KUMAR PATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /375 /2024) //	
15	D-BLAPL/7624/2026	GULIPAGI CHIRANJEEVI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	CYBER CRIME AND ECONOMIC OFFENCES, Bhubaneswar) //	AOR20220001558C202600050
16	D-BLAPL/7626/2026	BHASKAR HIAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KORAPUT TOWN /128 /2025) //	
17	D-BLAPL/7633/2026	MOHAN GALLARI @ MOHAN GOLLARI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	BOIPARIGUDA /132 /2018) //	
18	D-BLAPL/7634/2026	RAJU HANTAL VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /155 /2023) //	
19	D-BLAPL/7637/2026	DAMPI ALIS @ DIKESH PRASAD DIWAN VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	KUNDEI /101 /2025) //	
20	D-BLAPL/7638/2026	SWAPAN NASKAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JAJPUR ROAD /33 /2026) //	AOR20220001558C202600050
21	D-BLAPL/7639/2026	PINKU MAJHI VS STATE OF ODISHA	PRATYUSH RANJAN PATNAIK VS	LOISINGHA(BOLANGIR) /15 /2025) //	
22	D-BLAPL/7641/2026	BISHAL PATTANAIK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	ANGUL SADAR PS /686 /2024) //	
23	D-BLAPL/7644/2026	SK. KALA @ SABIR SAHA	SUSHANTA KUMAR SAMANTARAY	/ / 0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
24	D-BLAPL/7645/2026	STATE OF ODISHA RAJKISHOR SAHOO	PANCHANAN PANIGRAHI	GANIA /153 /2025	AOD20240000001C202600037
		VS	VS	()	
25	D-BLAPL/7646/2026	STATE OF ODISHA SIDHANTA DIGAL	KAILASH KUMAR MUKHI	TUMUDIBANDHA /125 /2025	
		VS	VS	()	
26	D-BLAPL/7647/2026	STATE OF ODISHA KISHORE SAHOO	PANCHANAN PANIGRAHI	GANIA /153 /2025	AOD20240000001C202600038
		VS	VS	()	
27	D-BLAPL/7655/2026	STATE OF ODISHA PRAMOD MAJHI	SK. ZAFARULLA	LEPHRIPADA /82 /2023	
		VS	VS	()	
28	D-BLAPL/7659/2026	STATE OF ODISHA TANMAYA NAG	AMITAV TRIPATHY	PADAMPUR /231 /2025	
		VS	VS	()	
29	D-BLAPL/7660/2026	STATE OF ODISHA GAVASKAR NAYAK	DIPTI RANJAN SWAIN	PHIRINGIA /230 /2024	
		VS	VS	()	
30	D-BLAPL/7664/2026	STATE OF ODISHA NAZEER MOHAMMAD	RAMESH AGARWAL	LAHUNIPADA /214 /2025	
		VS	VS	()	
31	D-BLAPL/7667/2026	STATE OF ODISHA ASHISH KUMAR YADAV	CHINMAY MOHANTY	S.P.(CID-CRL),CUTTACK /4 /2023	
		VS	VS	()	
32	D-BLAPL/7668/2026	STATE OF ODISHA GUNU @ AKHILA NAIK	RONIT GHOSH	SAMAL /320 /2025	
		VS	VS	()	
33	D-BLAPL/7671/2026	STATE OF ODISHA NAIMISH BEHERA	KULDEEP MOHANTY	BARGARH /48 /2026	AOD20240000012C202600066
		VS	VS	()	
34	D-BLAPL/7672/2026	STATE OF ODISHA DHANURJAYA BINDHANI	SUCHIT KUMAR NAYAK	KOTPAD /201 /2022	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/7674/2026	STATE OF ODISHA DHARMENDRA SINGH VS	SK. ZAFARULLA VS	// MACHHKUND /71 /2024 ()	
36	D-BLAPL/7679/2026	STATE OF ODISHA SURYAKANTA PRADHAN @ BABULI @ BABUL VS	PRAVASH CHANDRA JENA VS	// MANIABANDHA /82 /2023 ()	
37	D-BLAPL/7682/2026	STATE OF ODISHA ABHIJIT ROUT @ PINKU VS	ALOK KUMAR MOHAPATRA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 ()	
38	D-BLAPL/7684/2026	STATE OF ODISHA ROHIT KUMAR ROUT @ ROHIT VS	ALOK KUMAR MOHAPATRA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 ()	
39	D-BLAPL/7686/2026	STATE OF ODISHA Debasis Rout VS	Prabir ku Ray VS	// () //	AOR20230000820C202600008
40	D-BLAPL/7688/2026	State Of Odisha SWADHIN HARIPAL VS	Sayed Muzaffar Alli VS	// () //	AOR20220003666C202600013
41	D-BLAPL/7691/2026	STATE OF ODISHA RAJESH KHILLA @ KHILA @ KHILLO VS	AMIT SUJAT BISWAL VS	// JEYPORE SADAR /209 /2024 ()	
42	D-BLAPL/7693/2026	STATE OF ODISHA SUREI HANSDAH VS	SWARUP KUMAR PATNAIK VS	// RAIRANGPUR (RURAL) /68 /2025 ()	
43	D-BLAPL/7694/2026	STATE OF ODISHA KALIA MATHA VS	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202600020
44	D-BLAPL/7695/2026	STATE OF ODISHA TAPAN KUMAR MISHRA VS	SOURAV SUMAN BHUYAN VS	// KUNDHEIGOLA /46 /2026 ()	
45	D-BLAPL/7696/2026	STATE OF ODISHA KALIA MATHA VS	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202600021
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/7697/2026	Suman Pradhan VS State of Odisha	Jayanti Panigrahi VS	// () //	AOR20220002459C202600003
47	D-BLAPL/7698/2026	KARTIK SINGH VS STATE OF ODISHA	PRATAP KESHARI DEO VS	CYBER CRIME AND E.O, BALASORE /12 /2026 () //	
48	D-BLAPL/7699/2026	AMIT MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600045
49	D-BLAPL/7702/2026	DEV SINGH LODHI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600046
50	D-BLAPL/7709/2026	Sonu alias Udayparida VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202600050
51	D-CMAPL/10714/2026	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// () //	
52	D-CMAPL/10733/2026	D.M., ORIENTAL INSURANCE CO.LTD, BBSR VS G.SANTANU REDDY	ADV. VS	// () //	
53	D-CMAPL/10819/2026	MANORANJAN SATAPATHY VS RASHMIPRAVA DASH	TUSAR KUMAR MISHRA VS	// () //	
54	D-CMP/10660/2026	PADMANAV BARIK VS SUDAM PARIDA	TUSAR KUMAR MISHRA VS	// () //	
55	D-CMP/10661/2026	SK.SOLEMAN VS COLLECTOR, JAJPUR	TUSAR KUMAR MISHRA VS	// () //	
56	D-CMP/10739/2026	DUKHABANDHU MAHANTA VS KALIA MAHANTA	MAHESWAR MOHANTY VS	// () //	
57	D-CMP/10787/2026	KISHORE KUMAR BISWAL	ASIT KUMAR OTTA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		HEMANTA KUMAR DAS		//	
58	D-CMP/10796/2026	DILLIP KUMAR BARIK	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		PARBATI SENAPATI		//	
59	D-CMP/10805/2026	RABİKANTA JENA	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		BENUDHAR JENA		//	
60	D-CMP/10887/2026	M/S. SHAGUN, GANJAM	BEDA PRAKASH PANDA	//	
		VS	VS	0	
		LAXMAN KUMAR SAHU		//	
61	D-CMP/10923/2026	ROMATH KUMAR SWAIN	MANAS RANJAN SATPATHY	//	
		VS	VS	0	
		SATYABRATA SETHI		//	
62	D-CMP/10929/2026	MITARANI PATI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		SUDHAKAR PATI		//	
63	D-CONTC/10662/2026	SANJAY KESHARI MOHAPATRA	ADV.	//	
		VS	VS	0	
		MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPARA		//	
64	D-CONTC/10663/2026	ABHAYA KUMAR DASH	ADV.	//	
		VS	VS	0	
		PABITRA MOHAN BARIK, D.E.O, KENDRAPARA		//	
65	D-CONTC/10667/2026	JYOTSHNA RANI GADNAYAK	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		SONDI PRADEEP KUMAR, AREA HR/PERSONAL MANAGER, MAHANADI COAL FIELDS LTD., JHARSUGUDA		//	
66	D-CONTC/10681/2026	PRAKASH CHANDRA VAJANI	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
67	D-CONTC/10682/2026	SANTANU KUMAR PADHI	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
68	D-CONTC/10685/2026	GANPATI PRADHAN	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/10687/2026	DEORANJAN KUMAR SINGH, I.A.S SANJIB KUMAR PUJARI VS	ADV. VS	// // ()	
70	D-CONTC/10688/2026	DR.N.THIRUMALA NAIK, SEC. TO GOVT. OF ODISHA, SCHOOL AND MASS EDU. DEPT., KHURDA LAXMAN MALLIK VS	ADV. VS	// // ()	
71	D-CONTC/10689/2026	STATE OF ODISHA NIRANJAN DAS VS	ADV. VS	// // ()	
72	D-CONTC/10697/2026	ARABIND PADHI, ADDL. CHIEF SEC., REVENUE AND DISASTER MANAGEMENT. DEPT., KHURDA KAMAL LOCHAN BISWAL VS	ADV. VS	// // ()	
73	D-CONTC/10712/2026	DR.N.THIRUMALA NAIK, COMM. CUM SEC. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT., KHURDA SUBHENDU MISHRA VS	ADV. VS	// // ()	
74	D-CONTC/10715/2026	DEEPAK MOHAPATRA, DIRECTOR OF HIGHER EDUCATION, BHUBANESWAR THE VILLAGERS OF SUNAPALA, CUTTACK VS	ADV. VS	// // ()	
75	D-CONTC/10738/2026	USHA PADHI, IAS JHANSI MOHANTY VS	SARADA PRASANNA SARANGI VS	// // ()	
76	D-CONTC/10744/2026	MRUTYUNJAYA TRIPATHY, OAS, TAHASILDAR, BHUBANESWAR PRASANTA KUMAR PARIDA VS	ADV. VS	// // ()	
77	D-CONTC/10746/2026	SALINI PANDIT, IAS MRUTYUNJAY DAS VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202600059
78	D-CONTC/10748/2026	CHHABILA BEHERA,S.D.O, COMMERCE CUM ASSESSING OFFICER TPCODL GOPALPUR,CUTTACK DR. SANTOSH KUMAR SAHU VS	ADV VS	// // ()	AOD20240000618C202600047
79	D-CONTC/10766/2026	USHA PADHEE, ADDL. CHIEF SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT. AKSHAYA KUMAR MAHAPATRA VS	ADV VS	// // ()	AOR20220004152C202600010
		GIRISH, S N, COMMISSIONER CUM SECRETARY PANCHYATIRAJ DEPTT.		//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/10767/2026	DEBASISHA MOHAPATRA VS	ADV VS	// ()	AOD20230000737C202600044
81	D-CONTC/10776/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT DR. TRAILOKYA PRASAD MOHAPATRA VS	SANGRAM JENA VS	// ()	
82	D-CONTC/10778/2026	ARVIND AGRAWAL, I.A.S CHITTA MOHAN MISHRA VS	SANGRAM JENA VS	// ()	
83	D-CONTC/10782/2026	ARVIND AGRAWAL, I.A.S PRANAB KUMAR DAS VS	SANGRAM JENA VS	// ()	
84	D-CONTC/10803/2026	ARVIND AGRAWAL, I.A.S KAILASH CHANDRA DAS VS	SANGRAM JENA VS	// ()	
85	D-CONTC/10806/2026	DR.MANORANJAN SAHU, OAS(I) RATIRAM GOND VS	GOPINATH MISHRA VS	// ()	AOD20240000216C202600013
86	D-CONTC/10809/2026	SURJEET KUMAR , REGIONAL DIRECTOR,NATIONAL INSTITUTE OF OPEN SCHOOLING CHOLAMANDALAM INVESTMENT AND FINANCE CORPORATION VS	ADV VS	// ()	AOR20230000872C202600018
87	D-CONTC/10810/2026	JAGMOHAN MEENA, DEPUTY COMMISSIONER OF POLICE SANPAT KALLAR VS	ADV SAKTIDHARA MISHRA VS	// ()	AOD20240000216C202600012
88	D-CONTC/10811/2026	SURJEET KUMAR , REGIONAL DIRECTOR, NATIONAL INSTITUTE OF OPEN SCHOOLING SOMANATH MAJHI VS	ADV SAKTIDHARA MISHRA VS	// ()	AOD20240000216C202600011
89	D-CONTC/10817/2026	SURJEET KUMAR , REGIONAL DIRECTOR, NATIONAL INSTITUTE OF OPEN SCHOOLING PRAGNYA MOHAPATRA VS	ADV LALATENDU SAMAL VS	// ()	
90	D-CONTC/10825/2026	DR.JAGABANDHU SAHOO, D.E.O, BHADRAK GUNABATI DEI VS	ADV. VS	// ()	
91	D-CONTC/10830/2026	JYOTIKANTA SAHU, D.E.O., BARGARH RANJAN KUMAR NAYAK	ADV. ADV.	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTC/10852/2026	HEMAKANT SAY, COLLECTOR AND DIST.MAGISTRATE, MAYURBHANJ	PRATAP KUMAR BEHERA	//	
		DWITIKRUSHNA ROUT	VS	()	
		VS	VS	//	
93	D-CONTC/10864/2026	SURENDRA KUMAR, IAS	KSHIROD KUMAR ROUT	//	
		BALARAM SAHOO	VS	()	
		VS	VS	//	
94	D-CONTC/10878/2026	SUBHRANSU SAHOO, TAHASILDAR, DASARATHPUR	ADV.	//	
		PATITAPABAN SENAPATI	VS	()	
		VS	VS	//	
95	D-CONTC/10881/2026	SIBASIS PARIDA, TAHASILDAR, JATNI	ADV.	//	
		PRADIP KUMAR DAS	VS	()	
		VS	VS	//	
96	D-CONTC/10897/2026	HEMANT SHARMA, IAS	MANAS PATI	//	AOR20220001535C202600049
		BASANTA KUMAR SAHOO	VS	()	
		VS	VS	//	
97	D-CONTC/10901/2026	STATE OF ODISHA	ADV.	//	
		SRIMANTA MAHAPATRA	VS	()	
		VS	VS	//	
98	D-CRLA/7565/2026	ARAVIND AGRAWAL, I.A.S	SARADA PRASAD DASH	SORO /289 /2012	
		BINOD BARIK	VS	()	
		VS	VS	//	
99	D-CRLA/7700/2026	STATE OF ODISHA	Pramod Ranjan Behera	//	AOD20220003518C202600006
		MASI BILUNG	VS	()	
		VS	VS	//	
100	D-CRLA/7708/2026	STATE OF ODISHA	RADHARAMAN DAS NAYAK	KHAJURIPADA /150 /2025	
		LOCHAN SAHU	VS	()	
		VS	VS	//	
101	D-CRLA/7713/2026	STATE OF ODISHA	DEVASHIS PANDA	BELPAHAR /281 /2022	
		VICTIM	VS	()	
		VS	VS	//	
		SANATAN SINGH @ JAAM			
102	D-CRLA/7718/2026	BHABATOSH BHADRA	ADHIRAJ MOHANTY	RAIGHAR /170 /2017	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLLP/7563/2026	STATE OF ODISHA STATE OF ODISHA VS SANATAN NAG	PARTHA SARATHI NAYAK, A.G.A. VS	// BOUDH /153 /2024 ()	LOD20240000172C202600094
104	D-CRLMC/7571/2026	SUNITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /266 /2025 ()	
105	D-CRLMC/7575/2026	RANGAM RAJU VS UNION OF INDIA (C.B.I.)	AKASH ACHARYA VS	// / 0 ()	
106	D-CRLMC/7586/2026	REBA MOHANTY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// / 0 ()	
107	D-CRLMC/7601/2026	ASHOK KUMAR MAANGARAJ VS MANASI SAHOO	PRAVASHA PUJAREE PARIDA VS	// / 0 ()	
108	D-CRLMC/7620/2026	PRAMOD RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// MOHANA /41 /2025 ()	AOR20220001631C202600069
109	D-CRLMC/7628/2026	BASANTI LIMA @ BASANTI NIMALA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// GUNUPUR /2 /2025 ()	AOR20220001631C202600071
110	D-CRLMC/7649/2026	GAGANADEEP @ GAGANDEEP BISWAL VS STATE OF ODISHA	SK. ZAFARULLA VS	// AGARAPADA /145 /2024 ()	
111	D-CRLMC/7652/2026	JIBAN MOHAN NAYAK @ JEEBAN MOHAN NAYAK VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	// MANGALA BAG /329 /2024 ()	
112	D-CRLMC/7653/2026	DIPTI RANJAN SWAIN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// SATYABADI /361 /2023 ()	
113	D-CRLMC/7654/2026	SAGAR KUMAR PATRO VS K.SAI SALINI	UMA CHARAN MISHRA VS	// / 0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/7658/2026	SAMBIT KUMAR DASH VS SWETA PANDA	DROUPADI MOHANTY VS	// () //	AOD20250000124C202600007
115	D-CRLMC/7663/2026	ANSHU@ASHOK KUMAR SWAIN@ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /306 /2018 () //	
116	D-CRLMC/7680/2026	ANSHU@ASHOK KUMAR SWAIN@ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /260 /2018 () //	
117	D-CRLMC/7683/2026	DEEPAK AGARWAL VS STATE OF ODISHA	VIVEKANANDA JENA VS	BAIDYANATHPUR /350 /2025 () //	
118	D-CRLMC/7687/2026	RAHIM KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
119	D-CRLMC/7704/2026	AJU SENDRIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /277 /2025 () //	
120	D-CRLMC/7710/2026	SISHIR KANTA PATI VS MINATI SETHY	BISWANATH BEHERA VS	// () //	AOR20220003680C202600005
121	D-CRLMC/7711/2026	CHINMOYANSU HOTA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	EOW,BHUBANESWAR /7 /2015 () //	
122	D-CRLMC/7716/2026	MANTU NAIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /223 /2020 () //	
123	D-CRLMC/7717/2026	BIJAYA MOHANTY @ DURYODHAN MOAHNTY VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /706 /2025 () //	
124	D-CRLMC/7719/2026	RENUBALA SAMANTRAY VS State Of Odisha	LALITENDU MISHRA VS	// () //	AOR20220001610C202600014
125	D-CRLMC/7720/2026	DIBAKAR SAHU	DHIRENDRA KUMAR MOHAPATRA	BIJEPUR /235 /2023	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/7721/2026	SUNIL KUMAR MARANDI	NIRANJAN LENKA	UDALA /57 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/7591/2026	JHUMI BISOI	BIKRAM PRATAP DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/7603/2026	MANAS RANJAN MISHRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/7604/2026	ROJALIN SAMAL	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/7606/2026	SANTOSH KUMAR DALAI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/7627/2026	SAROJ KUMAR JENA	GYANENDRA CHARAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/7650/2026	MAMATA BALIARSINGH	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/7656/2026	KAILASH CHANDRA DAS	GOPINATH MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/7692/2026	MADHUSUDAN PATRA	AKSHAYA KUMAR BEHERA	/ /	AOR20230000872C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/7701/2026	BUBU SETHI ALIAS SETHY	DEBASIS TRIPATHY	/ /	AOR20220001665C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/7712/2026	RANJAN KUMAR MAHAKUD	SIDHARTHA DAS	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/7715/2026	STATE OF ODISHA SPANDAN ACHARYA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
138	D-CRLMP/7722/2026	STATE OF ODISHA BIJAY GOLDAR VS	BIBHUDUTTA SURYAVANSHI VS	// /0 ()	
139	D-CRLREV/7623/2026	STATE OF ODISHA DIPALI BEHERA VS	DEBIDUTTA MOHAPATRA VS	// BOLANGIR TOWN /607 /2025 ()	AOD20220004576C202600031
140	D-CRLREV/7629/2026	STATE OF ODISHA SANJAY KUMAR NAYAK VS	RAJIB LOCHAN PATTNAIK VS	// KODINGA /91 /2008 ()	
141	D-CRLREV/7681/2026	STATE OF ODISHA TIPSUR MAJHI VS	JAYAKRISHNA MOHAPATRA VS	// BADSАHI /48 /2017 ()	
142	D-CRLREV/7714/2026	STATE OF ODISHA SK ABDUL MAJID@SEIKH ABDUL MAZID VS	SEKH ZAKIR HUSSAIN VS	// JAGATPUR /664 /2025 ()	
143	D-CRREV/7665/2026	STATE OF ODISHA X VS X	X VS	// /0 () //	
144	D-JCRLA/7578/2026 JCRLA/101/2026	SANATAN BAGARTI VS	ADV. VS	BELPARA /49 /2017 A.D.J,PATNAGARH(Balangir)	
145	D-JCRLA/7580/2026 JCRLA/102/2026	STATE OF ODISHA NRUSINGHA CHARAN SAHOO VS	ADV. VS	SC/0000038/2017 NIALI /165 /2022 2ND A.D.J.,CUTTACK(Cuttack)	
146	D-JCRLA/7581/2026 JCRLA/103/2026	STATE OF ODISHA BIRANCHI BANKIRA VS	ADV. VS	ST/0000214/2022 KANKADAHAD /219 /2024 SPECIAL JUDGE(POCSO), DHENKANAL(Dhenkanal)	
147	D-JCRLA/7584/2026 JCRLA/104/2026	STATE OF ODISHA KAILASH DAS VS	ADV. VS	Spl/0000046/2024 HINJILI /34 /2012 A.D.J.,CHATRAPUR(Ganjam)	
		STATE OF ODISHA		ST/0000052/2013	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-JCRLA/7587/2026 JCRLA/105/2026	SRINU PATRA VS STATE OF ODISHA	ADV. VS	GOSANINUAGAM /87 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR(Ganjam) ST/0000082/2021	
149	D-JCRLA/7589/2026 JCRLA/106/2026	MOHAN BHATI VS STATE OF ODISHA	ADV. VS	BHAWANIPATNA SADAR /495 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi) CT/0000053/2024	
150	D-JCRLA/7592/2026 JCRLA/107/2026	TUTU HIAL @ CHHELIKATU VS STATE OF ODISHA	ADV. VS	SUNABEDA /164 /2021 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000080/2021	
151	D-MACA/10669/2026	SATYA NARAYAN PATTNAIK @ SATYA PATTNAIK VS BALABHADRA PRUSTY	PRADEEP KUMAR MISHRA VS	// () //	
152	D-MACA/10749/2026	THE MANAGER (LEGAL) T.P. HUBS , THE ORIENTAL INSURANCE COMPANY LIMITED, VS KAMALA SAHOO	INSURANCE COMPANY LIMITED,BHUBANESWAR VS	// () //	AOD20250000656C202600007
153	D-MACA/10870/2026	D.M., SRIRAM GEN.INSURANCE COM.LTD., VS BANDAN SINGH	ADAM ALI KHAN VS	// () //	
154	D-MACA/10873/2026	D.M., SRIRAM GEN.INSU. COM. LTD., VS MUKTA SINGH	ADAM ALI KHAN VS	// () //	
155	D-MACA/10876/2026	D.M., SRIRAM GEN. INSU. COM. LTD., VS MUKTA SINGH	ADAM ALI KHAN VS	// () //	
156	D-MACA/10914/2026	TATA AIG GEN. INS. CO. LTD. SAMBALPUR VS URMILA MEHER	RIMJHIMBALA PATI VS	// () //	
157	D-MATA/10801/2026	SOURAV CHATTERJEE VS VANDANA PANDEY	SIBA PRASAD SAHOO VS	// () //	
158	D-MATA/10903/2026	PUSPANJALI SETH VS BHARAT SETH	SUNIL KUMAR PANDA VS	// () //	
159	D-RPFAM/10703/2026	OMM PRAKASHA SATAPATHY	BRAHMANANDA TRIPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		PURNIMA PANDA		//	
160	D-RPFAM/10709/2026	K.DEVIPRIYA DORA	KASHINATH PATNAIK	//	
		VS	VS	0	
		YELLMELL UMAKANTA		//	
161	D-RPFAM/10718/2026	SASMITA SAHU	UMA CHARAN MISHRA	//	
		VS	VS	0	
		PRABHAS RANJAN SAHU		//	
162	D-RSA/10708/2026	SANTOSH KUMAR MISHRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		BASANTA JENA		//	
163	D-RSA/10827/2026	BHAGYABATI PANDA	SANJAY KUMAR PRADHAN	//	
		VS	VS	0	
		M/S. BINAYAK HERBAL FARM, GANJAM		//	
164	D-RSA/10875/2026	SUNADHAR HARIJAN	BASUDEV MISHRA	//	
		VS	VS	0	
		GIRIDHAR GANDA		//	
165	D-RVWPET/10799/2026	CHITARANJAN JENA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-RVWPET/10863/2026	KSHAMANIDHI BADI	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-RVWPET/10885/2026	PRAVAKAR MOHANTY	GOUTAM KUMAR ACHARYA, (SR.ADV.)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-TRP(C)/10835/2026	REHANA BEGUM	MOHAMMED RIAZ	//	
		VS	VS	0	
		SAYAD HAPIJUR REHEMAN		//	
169	D-WA/10691/2026	EXECUTIVE OFFICER, PHULBANI MUNICIPALITY	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		BIJAYA KUMAR RATH		//	
170	D-WA/10722/2026	ODISHA STATE COOPERATIVE BANK LTD., BBSR	KALI PRASAD NANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/10730/2026	ANANT KUMAR MOHANTY SUDHIR TOPPO @ SUDHIR RANJAN TOPPO VS O.S.D.(LR) PANPOSH	TUSAR KUMAR MISHRA VS	// // ()	
172	D-WA/10750/2026	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS PURNA CHANDRA MOHANTY	AGODISHA VS	// ()	LOD20240000200C202600088
173	D-WA/10752/2026	PRINCIPAL SECRETARY OF PANCHAYATI RAJ AND DRINKING WATER DEPT VS NARENDRA KUMAR SAHOO	AGODISHA VS	// ()	LOD20240000200C202600087
174	D-WA/10754/2026	PRINCIPAL SECRETARY OF PR AND DW DEPT VS BIJAYA KUMAR ROUT	GOVT OF ODISHA VS	// ()	LOD20240000172C202600092
175	D-WA/10755/2026	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION DEPT VS HARENDRA NATH DAS	AGODISHA VS	// ()	LOD20240000200C202600083
176	D-WA/10756/2026	PRINCIPAL SECRETARY OF PANCHAYATI RAJ AND DRINKING WATER DEPT VS SUDHAKAR SATPATHY	AGODISHA VS	// ()	LOD20240000172C202600091
177	D-WA/10757/2026	PRINCIPAL SECRETARY OF PANCHAYATI RAJ AND DRINKING WATER DEPT VS RAJANI CHHATRIA	AGODISHA VS	// ()	LOD20240000200C202600084
178	D-WA/10758/2026	PRINCIPAL SECRETARY OF PR AND DW DEPT VS TABHA SAHOO	GOVT OF ODISHA VS	// ()	LOD20240000172C202600093
179	D-WA/10760/2026	COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPT VS SUKANTA MUDULI	AGODISHA VS	// ()	LOD20240000200C202600085
180	D-WA/10762/2026	PRINCIPAL SECRETARY OF FINANCE DEPT VS NALINI KUMARI PRUSTY	AGODISHA VS	// ()	LOD20240000200C202600086
181	D-WA/10763/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS MANORANJAN MAHAPATRA	AGODISHA VS	// ()	LOD20240000172C202600095

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/10853/2026	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BBSR VS BARSHA RANEE BEHERA	TARANANDA PATTANAYAK VS	// 0 //	
183	D-WA/10892/2026	PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT VS RAHAS KUMAR BEHERA	DEVENDRA KISHOR VS	// 0 //	LOD20240000200C202600089
184	D-WA/10894/2026	PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT VS KARUNAKAR PAIKRAY	DEVENDRA KISHOR VS	// 0 //	LOD20240000172C202600096
185	D-WA/10896/2026	COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPT VS MITU KUMAR PANDA	DEVENDRA KISHOR VS	// 0 //	LOD20240000172C202600097
186	D-WA/10928/2026	CBSE REGIONAL OFFICE, REPRESENTED BY ITS REGIONAL DIRECTOR, BBSR VS AKASH CHHATAR	TARANANDA PATTANAYAK VS	// 0 //	
187	D-WA/10930/2026	REGIONAL DIRECTOR, CBSE, BBSR VS OM PRAKASH PRADHAN	TARANANDA PATTANAYAK VS	// 0 //	
188	D-WA/10936/2026	REGIONAL OFFICER, REGIONAL OFFICE, CBSE, BBSR VS ABHIJEET PRADHAN	TARANANDA PATTANAYAK VS	// 0 //	
189	D-WA/10939/2026	KUNI MOHAPATRA@MAHAPATRA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //	
190	D-WP(C)/10657/2026 WP(C)/7719/2026	SRABANI KUMARI RANA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //	
191	D-WP(C)/10658/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //	
192	D-WP(C)/10659/2026 WP(C)/7713/2026	JYOTI PRAKASH LENKA VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	// 0 //	
193	D-WP(C)/10664/2026	JITENDRA TEWARI	SUBHRANSU BHUSAN MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-WP(C)/10665/2026	REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR GODSWIL PANI	HALADHAR SETHY	//	
		VS	VS	()	
195	D-WP(C)/10666/2026	STATE OF ODISHA SAYED KASIM ALI	JAYANTA KUMAR KHANDAYATRAY	//	
		VS	VS	()	
196	D-WP(C)/10668/2026	UNION OF INDIA UNITED INDIA INSURANCE COMPANY LIMITED, KHAMRASH KUMAR JENA	KHAMRASH KUMAR JENA	//	
		VS	VS	()	
197	D-WP(C)/10670/2026	CT AND GST OFFICER, CT AND GST CIRCLE - II, BHUBANESWAR KALANDI CHARAN PATI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
198	D-WP(C)/10671/2026	STATE OF ODISHA JADUMANI NAIK	BRAJA KISHOR PANDA	//	
		VS	VS	()	
199	D-WP(C)/10672/2026	STATE OF ODISHA PADMA LOCHAN DHAR @ PADMLOCHAN DHAR	CHANDRAKANTA NAYAK	//	
		VS	VS	()	
200	D-WP(C)/10673/2026	STATE OF ODISHA PANU SAHU	GOPAL KRISHNA NAYAK	//	
		VS	VS	()	
201	D-WP(C)/10674/2026	STATE OF ODISHA NARAYAN SWAIN	ASHOK KUMAR SAHOO	//	AOD20240000557C202600025
		VS	VS	()	
202	D-WP(C)/10675/2026	STATE OF ODISHA SANDEEP KUMAR BEURA	JAGABANDHU SAHU	//	AOR20220001487C202600043
		VS	VS	()	
203	D-WP(C)/10676/2026	REGIONAL TRANSPORT OFFICER, JHARSUGUDA SUBHRAJIT SAMANTARAY	JAGABANDHU SAHU	//	AOR20220001487C202600044
		VS	VS	()	
204	D-WP(C)/10677/2026	REGIONAL TRANSPORT OFFICER, CUTTACK DOLAMANI BIBHAR	RAMDAS ACHARY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/10678/2026	STATE OF ODISHA APURBA PRATI HAR VS UNION OF INDIA	ABHISHEK SAHOO VS	// // 0	
206	D-WP(C)/10679/2026	DIGAMBAR DAS VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// // 0	
207	D-WP(C)/10680/2026	BALARAM RAY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// // 0	
208	D-WP(C)/10683/2026	PRAVAT KUMAR PARIDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// // 0	
209	D-WP(C)/10684/2026	SATYABRATA SATAPATHY VS STATE OF ODISHA	RAM PRASAD MOHAPATRA VS	// // 0	
210	D-WP(C)/10686/2026	G.MOHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // 0	
211	D-WP(C)/10690/2026	SUMITRA SAHANI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// // 0	
212	D-WP(C)/10692/2026	B.BISWESWARA RAO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0	
213	D-WP(C)/10693/2026	SAI SAMARTH NURSING COLLEGE, SINGHPUR, JAJPURA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0	
214	D-WP(C)/10694/2026	J SABITRI REDDY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0	
215	D-WP(C)/10695/2026	BINDU PRAVA PANI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/10696/2026	M/S.GOURANG MALLIK, UTTANGARA, JAIPUR VS CHIEF COMMISSIONER, CGST AND CENTRAL	SUNIL MISHRA VS EXCISE, BHUBANESWAR	// 0 //	
217	D-WP(C)/10698/2026	J SABITRI REDDY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
218	D-WP(C)/10699/2026	DEWAN MURMU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //	
219	D-WP(C)/10700/2026	M/S. SUBASH CHANDRA SAMAL, AGASTI BAGICHA, VS CHIEF COMNR, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //	
220	D-WP(C)/10701/2026	L.I.C.OF INDIA, BHUBANESWA VS JOGESH KUMAR PANDA	ASHOK KUMAR MOHANTY VS	// 0 //	
221	D-WP(C)/10702/2026	RAJ KISHORE DALABEHERA VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //	
222	D-WP(C)/10704/2026	DILIP KUMAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //	
223	D-WP(C)/10705/2026	AKBAR MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
224	D-WP(C)/10706/2026	BHARAT JENA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //	
225	D-WP(C)/10707/2026	GOPABANDHU MALLICK VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
226	D-WP(C)/10710/2026	HDB FINANCIAL SERVICES LTD, KHURDA VS THE COLLECTOR AND DISTRICT MAGISTRATE, PURI	MANAS RANJAN KHATUA VS	// 0 //	
227	D-WP(C)/10711/2026	M/S AHESAN SECURITY SERVICE, CUTTACK	SUBASH CHANDRA SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
228	D-WP(C)/10713/2026	THE ASST COMMISSIONER CENTRAL TAX, GST AND CX CUTTACK I, CUTTACK SANTANU SAMANTARAY	ABINASH NAYAK	//	
		VS	VS	0	
229	D-WP(C)/10716/2026	STATE OF ODISHA SANGHAMITRA NAYAK	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
230	D-WP(C)/10717/2026	STATE OF ODISHA SARAT SAMANTARAY	ABINASH NAYAK	//	
		VS	VS	0	
231	D-WP(C)/10719/2026	STATE OF ODISHA PREMALATA BISWAL	ABINASH NAYAK	//	
		VS	VS	0	
232	D-WP(C)/10720/2026	STATE OF ODISHA CHANDAN PODDAR	AMIT PRASAD BOSE	//	
		VS	VS	0	
233	D-WP(C)/10721/2026	STATE OF ODISHA SAKUNTALA SUBUDHI	ABINASH NAYAK	//	
		VS	VS	0	
234	D-WP(C)/10723/2026	STATE OF ODISHA M/S.GRAM VIKAS UDYOG, CUTTACK	JANMEAJAYA DASH	//	
		VS	VS	0	
235	D-WP(C)/10724/2026	COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR SADASIBA SAMANTARAY	ABINASH NAYAK	//	
		VS	VS	0	
236	D-WP(C)/10725/2026	STATE OF ODISHA SABITA KUMARI RATHA	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
237	D-WP(C)/10726/2026	STATE OF ODISHA SARAT CHANDRA DEO	SHARMISTHA SAMAL	//	
		VS	VS	0	
238	D-WP(C)/10727/2026	STATE OF ODISHA SANTOSH KUMAR SHIAL	MANORANJAN PADHI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/10728/2026	STATE OF ODISHA RAMAKANTA MEHER VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600062
240	D-WP(C)/10729/2026	STATE OF ODISHA BALAKRISHNA PATRA VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600063
241	D-WP(C)/10731/2026	STATE OF ODISHA ANITA NAIK VS	MAHESWAR MOHANTY VS	// // ()	
242	D-WP(C)/10732/2026	STATE OF ODISHA NANDINI NAIK VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600080
243	D-WP(C)/10734/2026	STATE OF ODISHA BIJAY KUMAR MAJHI VS	MANORANJAN PADHI VS	// // ()	
244	D-WP(C)/10735/2026	STATE OF ODISHA SANDHYA RANI BERA VS	SHARMISTHA SAMAL VS	// // ()	
245	D-WP(C)/10736/2026	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	BHABANI SHANKAR RAYAGURU VS	// // ()	
246	D-WP(C)/10737/2026	STATE OF ODISHA NAKULA CHARAN DEHURY VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600081
247	D-WP(C)/10740/2026	BRANCH MANAGER, BANK OF INDIA RABINDRA NATH PASHAYAT VS	DOLAGOBINDA MOHAPATRA VS	// // ()	AOR20230000065C202600007
248	D-WP(C)/10741/2026	STATE OF ODISHA RAMESH CHANDRA SWAIN VS	SHARMISTHA SAMAL VS	// // ()	
249	D-WP(C)/10742/2026	STATE OF ODISHA SANKARSHAN MALLIK VS	MANORANJAN PADHI VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :11/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/10743/2026	MAHESWAR PATI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
251	D-WP(C)/10745/2026	SURJYA NARAYAN BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
252	D-WP(C)/10747/2026	MAKARADHARA MALLIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
253	D-WP(C)/10751/2026	SHYAMAL KUMAR SARDAR VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
254	D-WP(C)/10753/2026	KAMALAKANTA MALLIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
255	D-WP(C)/10756/2026	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
256	D-WP(C)/10759/2026	PRUTHWIRAJ KAR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //	
257	D-WP(C)/10761/2026	M/SD KASHVI INTERNATIONAL PVT LTD., KHURDA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //	
258	D-WP(C)/10764/2026	JOGAN MOHAN KHATUA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
259	D-WP(C)/10765/2026	NAJMA KHANAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// 0 //	
260	D-WP(C)/10768/2026	HAREKRUSHNA NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
261	D-WP(C)/10769/2026	JUNASA BEHERA	ASUTOSH ROUT	//	AOD20230000737C202600045

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ODISHA PUBLIC SERVICE COMMISSION		//	
262	D-WP(C)/10770/2026	M/S KASHVI INTERNATIONAL PVT LTD., KHURDA	TANMAY MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
263	D-WP(C)/10771/2026	BHABANI SHANKAR MISHRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/10772/2026	ASHOK KUMAR BEHRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/10773/2026	M/S BK STORES, KAMAKSHYA NAGAR, DHENKANADURGA PRASAD PATRNAIK		//	
		VS	VS	0	
		AUTHORISED OFFICER, BANK OF BARODA, JAGANNATH ROAD, DHENKANAL		//	
266	D-WP(C)/10774/2026	SATYABRATA BEHERA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/10775/2026	SAROJINI BEHERA	PITAMBAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/10777/2026	ASHISH LUHAR	KIRTAN DANG	//	
		VS	VS	0	
		GENERAL MANAGER, MCL, BRAJRAJNAGAR, JHARSUGUDA		//	
269	D-WP(C)/10779/2026	NABA KUMAR NANDA	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/10780/2026	TOP GUARDING SERVICE PVT. LTD, BHUBANESWAR	RUSHAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/10781/2026	DEBENDRA BALLAV BAL	SATYA RANJAN MOHAPATRA	//	
		VS	VS	0	
		THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI		//	
272	D-WP(C)/10783/2026	SUBASH CHANDRA TRIPATHY	PITAMBAR PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/10784/2026	STATE OF ODISHA ANIL KANTA TRIPATHY VS	SIBAPRASAD PATI VS	// // 0	
274	D-WP(C)/10785/2026	STATE OF ODISHA M.C., CHANDRASEKHAR HIGH SCHOOL, DEMANDOL, VS	MANENDRA KUMAR SAHOO VS	// // 0	
275	D-WP(C)/10786/2026	STATE OF ORISSA ANIL KANTA TRIPATHY VS	SIBAPRASAD PATI VS	// // 0	
276	D-WP(C)/10788/2026	STATE OF ODISHA SNEHASHREE BARAL VS	MANAS CHANDRA JENA VS	// // 0	
277	D-WP(C)/10789/2026	STATE OF ODISHA M.C. OF HANUMANJIEW BIDYANIKETAN (HIGH SCHOOL), VS	HOHENDRAKUMAR SAHOO VS	// // 0	
278	D-WP(C)/10790/2026	STATE OF ORISSA RAMESH KUMAR SATAPATHY VS	SAIBRATA RATH VS	// // 0	
279	D-WP(C)/10791/2026	COMMISSIONER CUM SECY. TO THE GOVT., M.C. OF SUCHARU BIDYANIKETAN, BACHHURIPAL, VS	HIGHER EDUCATION DEPT. ODISHA MANENDRA KUMAR SAHOO VS	// // 0	
280	D-WP(C)/10792/2026	STATE OF ORISSA SASMITA MUDULI VS	SUSANTA KUMAR TRIPATHY VS	// // 0	
281	D-WP(C)/10793/2026	STATE OF ODISHA ADHIR BEHERA VS	DR. SIMANCHALLA RANJIT VS	// // 0	
282	D-WP(C)/10794/2026	STATE OF ODISHA JASODAMAYEE NAYAK VS	SUSANTA KUMAR TRIPATHY VS	// // 0	
283	D-WP(C)/10795/2026	STATE OF ODISHA REEMA SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/10797/2026	PRATAP CHANDRA PADHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //	
285	D-WP(C)/10798/2026	KABITA SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
286	D-WP(C)/10800/2026	UDDHABA NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
287	D-WP(C)/10802/2026	ARCHANA MISHRA VS STATE OF ODISHA	PRAKASH RANJAN BEHERA VS	// 0 //	
288	D-WP(C)/10804/2026	BIDYADHAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600029
289	D-WP(C)/10807/2026	HRUSHIKESH MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
290	D-WP(C)/10808/2026	DHANU PATRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
291	D-WP(C)/10812/2026	DEBAJANI MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
292	D-WP(C)/10813/2026	SAUDAMINI DEI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
293	D-WP(C)/10814/2026	MAHESWAR DALAI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //	
294	D-WP(C)/10815/2026	CHITTA RANJAN BEHRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
295	D-WP(C)/10816/2026	MANOJ KUMAR KAR	RAM PRASAD MAHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/10818/2026	GOBINDA CHANDRA MALLICK	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/10820/2026	BIDA MAHAKUL	SUSIL KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/10821/2026	JAYANTI DAS	BIJAYA KUMAR RAGADA	//	AOD20220004577C202600013
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/10822/2026	THE SHREEYA COLLEGE OF NURSING, RATNAGIRI, GOPAL PRASAD JENA	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
300	D-WP(C)/10823/2026	HARELAL MURMU	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/10824/2026	M/S MAA SHAKTI FABRICATION AND ERECTOR, RAMMESH CHANDRA ROUT	RAMMESH CHANDRA ROUT	//	
		VS	VS	0	
		EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI		//	
302	D-WP(C)/10826/2026	BISWOMBER BISWAL	SACHIDANANDA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/10828/2026	ANIL KUMAR SAHOO	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/10829/2026	BIJAN KUMAR JENA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/10831/2026	CHINMAYEE SENAPATI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/10832/2026	ANANTA KISHORE BEHERA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :11/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/10833/2026	STATE OF ODISHA GYANENDRA KUMAR MISHRA VS	SANJAYA KUMAR PANIGRAHI VS	// // 0	AOR20220001296C202600034
308	D-WP(C)/10834/2026	STATE OF ODISHA CHANDRAMANI BISWAL VS	AJAYA KUMAR TRIPATHY VS	// // 0	
309	D-WP(C)/10836/2026	STATE OF ODISHA M/S SUSIL KUMAR PRADHAN, ANGUL VS	RAJ KUMAR JENA VS	// // 0	
310	D-WP(C)/10837/2026	STATE TAX OFFICER, ANGUL CIRCLE, CT AND GST TERRITORIAL RANGE ANGUL BIJAYA KUMAR NATH VS	SAMBHU CHARAN NATH SHARMA VS	// // 0	
311	D-WP(C)/10838/2026	STATE OF ODISHA BIBEKANANDA JENA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
312	D-WP(C)/10839/2026	STATE OF ODISHA ASIT KUMAR DHIRASAMANTA VS	AJAYA KUMAR TRIPATHY VS	// // 0	
313	D-WP(C)/10840/2026	STATE OF ODISHA RATNAKAR PANI VS	RAMESH KUMAR MUKHI VS	// // 0	
314	D-WP(C)/10841/2026	STATE OF ODISHA DINABANDHU MISHRA VS	ASHIS KUMAR MISHRA VS	// // 0	
315	D-WP(C)/10842/2026	UNION OF INDIA JOYDEB BEHURA VS	AJAYA KUMAR TRIPATHY VS	// // 0	
316	D-WP(C)/10843/2026	STATE OF ODISHA RAMA CHANDRA NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0	
317	D-WP(C)/10844/2026	STATE OF ODISHA JHANTU CHHATAR VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/10845/2026	CHANDRASEKHAR SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
319	D-WP(C)/10846/2026	SRIKANTA MOHANTY VS UNION OF INDIA	KHAGESWAR BEHERA VS	// 0 //	
320	D-WP(C)/10847/2026	BASANTA KUMAR SATAOATHY VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
321	D-WP(C)/10848/2026	RANJITA SENAPATI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
322	D-WP(C)/10849/2026	DR.BRAJA KISHORE NAYAK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
323	D-WP(C)/10850/2026	PRATIMA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
324	D-WP(C)/10851/2026	BHARAT HALBA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
325	D-WP(C)/10854/2026	GOKULANANDA MAHAKUD VS THE STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //	
326	D-WP(C)/10855/2026	SASMITA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
327	D-WP(C)/10856/2026	NILACHALA SETHI VS UNION OF INDIA	KHAGESWAR BEHERA VS	// 0 //	
328	D-WP(C)/10857/2026	SHAYAM SUNDAR LAKHUA @ SHAYAM SUNDAR LAKHUA VS STATE OF ODISHA	ABHINAV SINGH (1) VS	// 0 //	
329	D-WP(C)/10858/2026	PRAMILA ROUL	SWAPNIL ROY	//	AOR20220001600C202600043

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
330	D-WP(C)/10859/2026	STATE OF ODISHA BIPIN BIHARI MISHRA	SUKANTA KUMAR DALAI	//	AOD20240000306C202600064
		VS	VS	0	
331	D-WP(C)/10860/2026	UNION OF INDIA PRIYARANJAN RATH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
332	D-WP(C)/10861/2026	UNION OF INDIA SARASI PANDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
333	D-WP(C)/10862/2026	STATE OF ODISHA ARUN KUMAR BEHERA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
334	D-WP(C)/10865/2026	STATE OF ODISHA DATTARANI ROUL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
335	D-WP(C)/10866/2026	STATE OF ODISHA BIDULATA SATAPATHY	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
336	D-WP(C)/10867/2026	COLLECTOR CUM DISTRICT MAGISTRATE, JAJPUR JHASAKETAN BHUE	DHANESWAR BEHERA	//	
		VS	VS	0	
337	D-WP(C)/10868/2026	UNION OF INDIA GOPAL KRUSHNA PANIGRAHI	SIDHANT DAS	//	
		VS	VS	0	
338	D-WP(C)/10869/2026	STATE OF ODISHA KUNTALA DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
339	D-WP(C)/10871/2026	STATE OF ODISHA AJIT MIRDHA	MADHUMITA PANDA	//	
		VS	VS	0	
340	D-WP(C)/10872/2026	UNION OF INDIA LAXMIDHAR PATRA	BIJAY KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :11/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/10874/2026	STATE OF ODISHA ASHISH KUMAR SINGH VS UNION OF INDIA	MADHUMITA PANDA VS	// // 0 //	
342	D-WP(C)/10877/2026	ANKIT KUMAR BAGARTY VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //	
343	D-WP(C)/10879/2026	KIRAN KUMAR SAMAL VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //	
344	D-WP(C)/10880/2026	ANASUYA ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
345	D-WP(C)/10882/2026	M/S GIMPEX PVT.LTD, TAMIL NADU VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //	
346	D-WP(C)/10883/2026	RAJENDRA NAYAK VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //	
347	D-WP(C)/10884/2026	PRAKASH BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
348	D-WP(C)/10886/2026	SUBBRAT MIRDHA VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //	
349	D-WP(C)/10888/2026	ABHIMANYU BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
350	D-WP(C)/10889/2026	SHISHIR KUMAR NAIK VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //	
351	D-WP(C)/10890/2026	KARTIKESWAR BARIK VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :11/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/10891/2026	SACHIDANANDA MISHRA VS TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI	PRADYUMNA KUMAR MOHANY VS MADHUMITA PANDA	// 0 //	
353	D-WP(C)/10893/2026	BIRENDRA RANA VS UNION OF INDIA	MADHUMITA PANDA VS KUNAL KUMAR SWAIN	// 0 //	
354	D-WP(C)/10895/2026	BRAJAGOAPL DUTTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS DHANESWAR BEHERA	// 0 //	
355	D-WP(C)/10898/2026	JAGABANDHU DHARUA VS UNION OF INDIA	DHANESWAR BEHERA VS SUJATA JENA	// 0 //	
356	D-WP(C)/10899/2026	RANJAN KUMAR SAHOO VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS KUNAL KUMAR SWAIN	// 0 //	
357	D-WP(C)/10900/2026	SARAT KUMAR PARHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS MADHUMITA PANDA	// 0 //	
358	D-WP(C)/10902/2026	VIJAY SIRKA VS UNION OF INDIA	MADHUMITA PANDA VS KUNAL KUMAR SWAIN	// 0 //	
359	D-WP(C)/10904/2026	SIDHESWAR MANDAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS SUJATA JENA	// 0 //	
360	D-WP(C)/10905/2026	PURNA CHANDRA MAHAKHUDA VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS SASWATI MOHAPATRA	// 0 //	
361	D-WP(C)/10906/2026	CHITTA RANJAN SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS MADHUMITA PANDA	// 0 //	
362	D-WP(C)/10907/2026	ALOK KUMAR ROUT VS UNION OF INDIA	MADHUMITA PANDA VS AVIJIT MISHRA	// 0 //	
363	D-WP(C)/10908/2026	DR. KEDARNATH NAYAK	AVIJIT MISHRA	//	AOD20240000427C202600006

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/10909/2026	SUNIL KUMAR PARIDA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/10910/2026	LAXMIDHAR GOCHHI	SUJATA JENA	//	
		VS	VS	()	
		VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR		//	
366	D-WP(C)/10911/2026	KRUSHNA CHANDRA PANIGRAHY	MANOJ KUMAR NAYAK	//	AOR20230001273C202600001
		VS	VS	()	
		THE ODISHA FOREST DEVELOPMENT CORPORATION LTD		//	
367	D-WP(C)/10912/2026	PRAHALLAD CHANDRA GIRI	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/10913/2026	SESHADEB BEHERA	SUJATA JENA	//	
		VS	VS	()	
		VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR		//	
369	D-WP(C)/10915/2026	DILLIP MAHANTA	AMIYA BHUSAN DASH	//	
		VS	VS	()	
		ORISSA MINERALS DEVELOPMENT COMPANY CO.LTD, BHUBAMESWAR		//	
370	D-WP(C)/10916/2026	SAMARU BHOI @ SAMARU BHUE	SWETA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/10917/2026	SAMARENNDRA PRASAD DASH	JITENDRA SAMANTARAY	//	
		VS	VS	()	
		BAR COUNCIL OF INDIA, DELHI		//	
372	D-WP(C)/10918/2026	SANGITA DIGAL	ASHIT KUMAR DASH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
373	D-WP(C)/10919/2026	DR.SATYABAN MANDAL	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/10920/2026	MANJUSA CHOUDHURY @ ROUT	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/10921/2026	THE SUB COLLECTOR, KENDRAPARA SUVENDU DAS VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// // 0 //	
376	D-WP(C)/10922/2026	BIDURA MEHER VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
377	D-WP(C)/10924/2026	RASMITA KHATUA VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CIRCLE, SAMBALPUR	MANAS KUMAR CHAND VS	// 0 //	
378	D-WP(C)/10925/2026	AMARESH BHUYAN VS AUTHORISED OFFICER, CHIEF MANAGER, LIC HOUSING FINANCE LTD., BHUBANESWAR	AMARTYA MISHRA VS	// 0 //	
379	D-WP(C)/10926/2026	BAIRAGI BEHERA VS THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, KHURDA	PRAKASH CHANDRA MISHRA VS	// 0 //	
380	D-WP(C)/10927/2026	AVAYA KUMAR PARIDA VS UNION BANK OF INDIA, JAJPUR ROAD MAIN BRANCH, JAJPUR	BANSHIDHAR SATAPATHY VS	// 0 //	
381	D-WP(C)/10931/2026	LOPAMUDRA DAS VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //	
382	D-WP(C)/10932/2026	GAJAPATI SAHU VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //	
383	D-WP(C)/10933/2026	SARAJ KUMAR MALLICK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
384	D-WP(C)/10934/2026	DR.RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
385	D-WP(C)/10935/2026	RANJAN KUMAR SAMAL VS UCO BANK, CORPORATE AND HEADQUARTER OFFICE, KOLKATA	DIPTI RANJAN BHOKTA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/10937/2026	SANGHAMITRA CHHOTARAY VS THE CHIEF JUDICIAL MAGISTRATE, KHURDA	GOPABANDHU DASH VS	// ()	
387	D-WP(C)/10938/2026	SUMANTA SAHU VS THE TAX RECOVERY OFFICER CUM RTO TALCHER, ANGUL	SUBASH CH PANI VS	// ()	
388	D-WP(C)/10940/2026	PHAKIR CHARAN SAHU VS STATE OF ODISHA	SUBASH CH PANI VS	// ()	
389	D-WPCRL/7618/2026	RAJESH BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 ()	
390	D-WPCRL/7678/2026	SAGAR NANDINI GURU VS STATE OF ODISHA	SASMITA NAYAK VS	//0 ()	
391	D-WPCRL/7690/2026	REJIYA BIBI VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	//0 ()	
392	D-ABLAPL/7559/2026	ARATI SETHI VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /102 /2026 ()	AOD20240000581C202600028
393	D-ABLAPL/7561/2026	RAMA CH. SAHU VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	JARAPADA /36 /2026 ()	
394	D-ABLAPL/7562/2026	SK LUKMAN VS THESATE	BARİK SRIKANT KUMAR VS	// ()	AOD20240000581C202600029
395	D-ABLAPL/7564/2026	BHARAT KUMAR SINGH VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	JARAPADA /36 /2026 ()	
396	D-ABLAPL/7568/2026	ADIKANDA DALEI @ ADIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /39 /2026 ()	
397	D-ABLAPL/7572/2026	SADANANDA PATRA	AMITAV TRIPATHY	ITAMATI /94 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/7573/2026	KABIRAJ KHANDUAL @ KABIRA KHANDUAL	AMITAV TRIPATHY	NAYAGARH SADAR /50 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/7574/2026	SONU SAHU	JYOTIRMAYA SAHOO	BADABAZAR /541 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/7576/2026	INDIRA BEHERA	BIJAY KUMAR MOHANTY	PARADEEP LOCK /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/7577/2026	PURNA CHANDRA MISHRA	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/7579/2026	PRANAB BISWAL @ PRANAB KUMAR BISWAL @ MIA	ARIJEET MISHRA	AUL /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/7582/2026	JITENDRA SAHU @ NILU	JUGALA KISHORE PANDA	ANGUL SADAR PS /450 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/7583/2026	BIPLAB BHUYAN	PRAMOD KUMAR JENA	BASTA /103 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/7585/2026	NARAYAN SAHOO	DIPTIMAYEE LENKA	KUJANGA /70 /2026	AOD20240000324C202600003
		VS	VS	()	
		STATE OPF ODISHA		//	
406	D-ABLAPL/7590/2026	PRASANTA SWAIN	RAJIV KUMAR MAHANTA	BAMBARI /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/7594/2026	PRADIP KUMAR NAYAK	BISWARANJAN DALAI	INFOVALLY UPD BHUBANESWAR /52 /2026 AOR20220003722C2026000055	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/7595/2026	SURESH KUMAR SWAIN @ PUJAHARI	SATYA RANJAN MULIA	JAGATPUR /151 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/7597/2026	STATE OF ODISHA SK TARO @ SK. GOLAM MOJAHID VS	BISWORANJAN SWAIN VS	// DHAMNAGAR /300 /2025 ()	
410	D-ABLAPL/7598/2026	STATE OF ODISHA GOKULANANDA BARAL VS	KARUNAKAR DAS VS	// KAKATAPUR /64 /2026 ()	
411	D-ABLAPL/7599/2026	STATE OF ODISHA GYANARANJAN NAYAK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /94 /2026 ()	
412	D-ABLAPL/7600/2026	STATE OF ODISHA DEBJANI MISTRY VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /230 /2025 ()	
413	D-ABLAPL/7602/2026	STATE OF ODISHA ABHISHEK TRIPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
414	D-ABLAPL/7605/2026	STATE OF ODISHA LALITENDU SEKHAR BARIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
415	D-ABLAPL/7607/2026	STATE OF ODISHA ABHIJIT NAYAK VS	DEEPAK KU SAHOO VS	// AUL /383 /2024 ()	
416	D-ABLAPL/7608/2026	STATE OF ODISHA SANTOSH KUMAR NAIK VS	BIRAJA PRASAD NANDA VS	// KANIHA /64 /2026 ()	
417	D-ABLAPL/7613/2026	STATE OF ODISHA SIBA SANKAR MOHAPATRA @ GUDA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /41 /2026 ()	
418	D-ABLAPL/7616/2026	STATE OF ODISHA PABITRA JANI VS	JNYANANANDA PANDA VS	// MAIDALPUR /20 /2026 ()	
419	D-ABLAPL/7617/2026	STATE OF ODISHA NILAKANTHA AGRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// MAIDALPUR /20 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/7619/2026	PRATIVA RAY VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	CUTTACK VIGILANCE /10 /2026 () //	
421	D-ABLAPL/7621/2026	SEBATI BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /56 /2026 () //	AOR20220001615C202600040
422	D-ABLAPL/7622/2026	MUNA @ SANGRAM PRADHAN VS STATE OF ODISHA	SATYASHREE MOHANTY VS	JAGATSINGPUR /197 /2026 () //	
423	D-ABLAPL/7625/2026	RUDRA PRATAP BIBHAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /23 /2026 () //	
424	D-ABLAPL/7630/2026	CHITTARANJAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAIKANI-DIHI /41 /2026 () //	
425	D-ABLAPL/7631/2026	MANORANAJN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAIKANI-DIHI /41 /2026 () //	
426	D-ABLAPL/7632/2026	TERU @ KANHU NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /2 /2026 () //	
427	D-ABLAPL/7635/2026	RAJESH PARIDA @ LIPUN PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /147 /2026 () //	
428	D-ABLAPL/7636/2026	NABAGHAN JENA VS STATE OF ODISHA	DURGA PRASAD JENA VS	BASTA /341 /2025 () //	AOR20230000034C202600003
429	D-ABLAPL/7640/2026	SANATAN MUDULI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /69 /2026 () //	
430	D-ABLAPL/7642/2026	SAROJINI SENAPATI VS STATE OF ODISHA	SUBHENDU KAR VS	KHARABEL NAGAR P.S. /51 /2026 () //	
431	D-ABLAPL/7643/2026	BISWAMOHAN SENAPATI	SUBHENDU KAR	KHARABEL NAGAR P.S. /51 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :11/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/7677/2026	STATE OF ODISHA TOOFAN BISWAL VS	TUKUNA KUMAR MISHRA VS	// PAPADAHANDI /27 /2026 ()	
444	D-ABLAPL/7685/2026	STATE OF ODISHA SMRUTI REKHA GIRI VS	BHABANI SHANKAR DASPARIDA VS	// EOW,BHUBANESWAR /5 /2025 ()	
445	D-ABLAPL/7689/2026	STATE OF ODISHA DAITA @ DAITYA RANA VS	JNYANANANDA PANDA VS	// KEGAON /55 /2025 ()	
446	D-ABLAPL/7703/2026	STATE OF ODISHA NILADRI BARIK VS	Pankaj Kumar Sahoo VS	// () //	AOR20240000004C202600006
447	D-ABLAPL/7705/2026	STATE OF ODISHA CHITTARANJAN KANUGO VS	SUMAN MITRA VS	// () //	AOD20240000333C202600010
448	D-ABLAPL/7706/2026	STATE OF ODISHA SATRUGHAN BAGH VS	Rakesh Kumar Das VS	// () //	AOR20220001298C202600016
449	D-ABLAPL/7707/2026	STATE OF ODISHA ABHISEK PANDA VS State Of Odisha	LALITENDU MISHRA VS	// () //	AOR20220001610C202600015

ORISSA HIGH COURT

MISC CASES FILED on :11/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTAC/6798/2026 CONTAC/1/2026	MAHENDRA PRASAD MP	ASHOK KUMAR SAHOO	2/2026
2	D-CONTR/5887/2026 CONTR/ /	BIJAY KUMAR PARIDA MP	ADV.	4/2026
3	D-FA/315/1991 FA/315/1991	DASARATHI THEDIA MP	M/S.A.K.MISHRA	5/2026
4	D-FA/315/1991 FA/315/1991	DASARATHI THEDIA MP	M/S.A.K.MISHRA	6/2026
5	D-FA/315/1991 FA/315/1991	DASARATHI THEDIA MP	M/S.A.K.MISHRA, M/S. SHASHI BHUSAN JENA	7/2026
6	D-CMAPL/10714/2026 CMAPL/ /	CHANDRA SEKHAR SAHOO MP	HARIPAD MOHANTY	57/2026
7	D-CMAPL/10733/2026 CMAPL/ /	D.M., ORIENTAL INSURANCE CO.LTD, BBSR. MP	ADV.	58/2026
8	D-CMAPL/10819/2026 CMAPL/ /	MANORANJAN SATAPATHY MP	TUSAR KUMAR MISHRA	59/2026
9	D-SA/156/2000 SA/156/2000	SRISRI GOPALJEW MP	M/S.P.KAR, SUMITRA MOHANTY	69/2026
10	D-SA/156/2000 SA/156/2000	SRISRI GOPALJEW MP	M/S.P.KAR	70/2026
11	D-SA/156/2000 SA/156/2000	SRISRI GOPALJEW MP	M/S.P.KAR	71/2026
12	D-CRLMP/1007/2026 CRLMP/90/2026	SOUDAMINI SAHOO MP		73/2026
13	D-TRP(C)/7861/2026 TRP(C)/55/2026	NAMITA DAS MP	PRAMODA KUMAR MISHRA	79/2026
14	D-TRP(C)/10835/2026 TRP(C)/ /	REHANA BEGUM MP	MOHAMMED RIAZ	80/2026
15	D-RPFAM/76/2021 RPFAM/76/2021	SUDHAKAR KHANDEI MP	AJIT CH MOHAPATRA	110/2026
16	D-RPFAM/8262/2026 RPFAM/ /	DR. ADITYA KIRAN DASH MP	GOUTAM CHARAN ROUT	111/2026
17	D-RVWPET/1541/2026 RVWPET/66/2026	DR.SHEETAL VIVEK AGARWAL MP	IN PERSON	121/2026
18	D-RVWPET/53459/2025 RVWPET/ /	MANAS RANJAN DAS MP	NIROD KUMAR SAHOO	122/2026
19	D-RVWPET/10885/2026 RVWPET/ /	PRAVAKAR MOHANTY MP	GOUTAM KUMAR ACHARYA, (SR.ADV.)	123/2026
20	D-RVWPET/10885/2026 RVWPET/ /	PRAVAKAR MOHANTY MP	GOUTAM KUMAR ACHARYA, (SR.ADV.)	124/2026
21	D-MATA/1581/2024 MATA/19/2024	VIJAY SHANKAR SINGH DEO MP	SANTOSH KUMAR SAMANTARAYA	156/2026
22	D-MATA/10903/2026 MATA/ /	PUSPANJALI SETH MP	SUNIL KUMAR PANDA	157/2026
23	D-MATA/10903/2026 MATA/ /	PUSPANJALI SETH MP	SUNIL KUMAR PANDA	158/2026
24	D-CONTC/37265/2025 CONTC/4453/2025	PINNINTI RAMA RAO MP	PRASANNA KUMAR MISHRA , A.A.MISHRA, S.DHIR, S.K.PATRA	164/2026
25	D-CONTC/39596/2024 CONTC/6827/2024	MINATI NATH MP		165/2026
26	D-CONTC/10585/2024	BHAGYADHAR DAS	BISWABIHARI MOHANTY	

	CONTC/1626/2024	MP		166/2026
27	D-CONTC/9138/2024	PRASANTA KUMAR BISWAL	M/S.PRASANNA KU. MISHRA	
	CONTC/1738/2024	MP		167/2026
28	D-CONTC/25224/2025	BISHNU PRASAD NAIK	M/S LAXMIKANTA MOHANTY , R.DAS, S.DAS	
	CONTC/2736/2025	MP		168/2026
29	D-BLAPL/7042/2026	BISWARANJAN GAHAN	JYOTIRMAYA SAHOO	
	BLAPL/2354/2026	MP		178/2026
30	D-BLAPL/30616/2025	LITUNA @ SADANANDA DAS	SUSHANTA HARICHANDAN	
	BLAPL/11145/2025	MP		179/2026
31	D-BLAPL/33334/2025	TAJ KUMAR NATH	SHISHIR KUMAR SAMAL, AJAYA KUMAR NANDA	
	BLAPL/11463/2025	MP		180/2026
32	D-BLAPL/6638/2026	TAPAN KUMAR NAYAK	ABHISHEK MOHANTY	
	BLAPL/2314/2026	MP		181/2026
33	D-BLAPL/12740/2024	GOUTAM BISWAS		
	BLAPL/4224/2024	MP		182/2026
34	D-BLAPL/4274/2026	PREMANANDA MALLIK	RAJENDRA NARAYAN ROUT	
	BLAPL/1567/2026	MP		183/2026
35	D-BLAPL/7695/2026	TAPAN KUMAR MISHRA	SOURAV SUMAN BHUYAN	
	BLAPL/ /	MP		184/2026
36	D-BLAPL/40069/2025	MANORANJAN PATRA @ KANHA		
	BLAPL/13803/2025	MP		185/2026
37	D-FAO/5755/2026	D.M.,M/S. NATIONAL INSURANCE CO. LTD	PUSPANKUMAR MAHALI	
	FAO/73/2026	MP		203/2026
38	D-CRLREV/7390/2026	SK KALECTOR @ SK COLLECTOR	ACHYUTANANDA PATTANAIK	
	CRLREV/ /	MP		319/2026
39	D-CRLREV/7629/2026	SANJAY KUMAR NAYAK	RAJIB LOCHAN PATTNAIK	
	CRLREV/ /	MP		320/2026
40	D-CRLREV/7629/2026	SANJAY KUMAR NAYAK	RAJIB LOCHAN PATTNAIK	
	CRLREV/ /	MP		321/2026
41	D-CRLREV/5673/2026	VICTIM/ COMPLAINANT	RAJ KISHOR SWAIN	
	CRLREV/170/2026	MP		322/2026
42	D-CRLREV/5694/2026	BASANTI PANDAB	RUCHI RAJGARHIA	
	CRLREV/ /	MP		323/2026
43	D-CRLREV/7321/2025	NESAR KHAN	MD.G.MADANI	
	CRLREV/141/2025	MP		324/2026
44	D-CRLREV/7681/2026	TIPSUR MAJHI	JAYAKRISHNA MOHAPATRA	
	CRLREV/ /	MP		325/2026
45	D-CRLREV/7681/2026	TIPSUR MAJHI	JAYAKRISHNA MOHAPATRA	
	CRLREV/ /	MP		326/2026
46	D-CRLREV/7714/2026	SK ABDUL MAJID@SEIKH ABDUL MAZIDSEKH ZAKIR HUSSAIN		
	CRLREV/ /	MP		327/2026
47	D-ABLAPL/2226/2026	KANHA @ KANHU CHARAN NAIK		
	ABLAPL/1083/2026	MP		391/2026
48	D-ABLAPL/39938/2025	KAILASH NAYAK		
	ABLAPL/1012/2026	MP		392/2026
49	D-ABLAPL/39941/2025	KAILASH NAYAK		
	ABLAPL/1030/2026	MP		393/2026
50	D-ABLAPL/1041/2025	JASOBANTA NAIK	MANORANJAN KHATUA	
	ABLAPL/469/2025	MP		394/2026
51	D-ABLAPL/5198/2026	MANGARAJ BEHERA	SUBRAT KUMAR NAYAK	
	ABLAPL/2313/2026	MP		395/2026
52	D-ABLAPL/18761/2025	SAMARENDRA MALLICK		
	ABLAPL/7471/2025	MP		396/2026
53	D-RSA/10708/2026	SANTOSH KUMAR MISHRA	AMIT PRASAD BOSE	
	RSA/ /	MP		415/2026
54	D-RSA/10708/2026	SANTOSH KUMAR MISHRA	AMIT PRASAD BOSE	
	RSA/ /	MP		416/2026
55	D-RSA/8885/2026	PRANAB KUMAR JENA	MANAS RANJAN SATPATHY	
	RSA/ /	MP		417/2026
56	D-RSA/10827/2026	BHAGYABATI PANDA	SANJAY KUMAR PRADHAN	
	RSA/ /	MP		418/2026
57	D-RSA/10827/2026	BHAGYABATI PANDA	SANJAY KUMAR PRADHAN	
	RSA/ /	MP		419/2026

58	D-CMP/10660/2026 CMP/ /	PADMANAV BARIK MP	TUSAR KUMAR MISHRA	503/2026
59	D-CMP/10661/2026 CMP/ /	SK.SOLEMAN MP	TUSAR KUMAR MISHRA	504/2026
60	D-CMP/10661/2026 CMP/ /	SK.SOLEMAN MP	TUSAR KUMAR MISHRA	505/2026
61	D-CMP/139/2020 CMP/139/2020	KABULI DAS MP	OM SWARUP	506/2026
62	D-CMP/139/2020 CMP/139/2020	KABULI DAS MP	OM SWARUP	507/2026
63	D-CMP/10524/2026 CMP/ /	GUMMUDU CHITTI BABU MP	SOUBHAGYA KUMAR DASH	508/2026
64	D-CMP/51052/2025 CMP/1999/2025	RAMA@RAMAMANI BAL@NAYAK MP		509/2026
65	D-CMP/10805/2026 CMP/ /	RABIKANTA JENA MP	SAROJ KUMAR PADHI	510/2026
66	D-CMP/10796/2026 CMP/ /	DILLIP KUMAR BARIK MP	ACHYUTANANDA PATTANAIK	511/2026
67	D-CMP/10887/2026 CMP/ /	M/S. SHAGUN, GANJAM MP	BEDA PRAKASH PANDA	512/2026
68	D-CMP/10923/2026 CMP/ /	ROMATH KUMAR SWAIN MP	MANAS RANJAN SATPATHY	513/2026
69	D-CMP/10929/2026 CMP/ /	MITARANI PATI MP	SUBHADUTTA ROUSTRAY	514/2026
70	D-MACA/45721/2025 MACA/253/2026	MANAGER LEGAL, M/S. HDFC ERGO GENERAL INSURANCE CO.LTD.,BHUBANESWAR MP	PRAMOD KUMAR TRIPATHY	613/2026
71	D-MACA/45721/2025 MACA/253/2026	MANAGER LEGAL, M/S. HDFC ERGO GENERAL INSURANCE CO.LTD.,BHUBANESWAR MP	PRAMOD KUMAR TRIPATHY	614/2026
72	D-MACA/10669/2026 MACA/ /	SATYA NARAYAN PATTNAIK @ SATYA PRADHAN MP	PRADHAN KUMAR MISHRA	615/2026
73	D-MACA/9572/2026 MACA/ /	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD. MP	PRAMOD KUMAR TRIPATHY	616/2026
74	D-MACA/9543/2026 MACA/ /	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD. MP	PRAMOD KUMAR TRIPATHY	617/2026
75	D-MACA/9427/2026 MACA/ /	SR. D.M., ORIENTAL INSURANCE CO.LTD. MP	PRASANTHA KUMAR MAHALI	618/2026
76	D-MACA/9553/2026 MACA/ /	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD. MP	PRAMOD KUMAR TRIPATHY	619/2026
77	D-MACA/23555/2025 MACA/729/2025	KAMALA PADHAN MP		620/2026
78	D-MACA/23555/2025 MACA/729/2025	KAMALA PADHAN MP		621/2026
79	D-MACA/9428/2026 MACA/ /	SR. D.M., ORIENTAL INSURANCE CO. LTD. MP	PRASANTHA KUMAR MAHALI	622/2026
80	D-MACA/7709/2026 MACA/ /	MANAGER OF LIBERTY GENERAL INSURANCE CO.LTD., BANGALORE MP	ADAM ALI KHAN	623/2026
81	D-MACA/8746/2026 MACA/ /	R.M., NATIONAL INSURANCE CO. LTD., MP	PRAMOD KUMAR TRIPATHY	624/2026
82	D-MACA/10870/2026 MACA/ /	D.M., SRIRAM GEN.INSURANCE COM.LTD MP	ADAM ALI KHAN	625/2026
83	D-MACA/10870/2026 MACA/ /	D.M., SRIRAM GEN.INSURANCE COM.LTD MP	ADAM ALI KHAN	626/2026
84	D-MACA/10870/2026 MACA/ /	D.M., SRIRAM GEN.INSURANCE COM.LTD MP	ADAM ALI KHAN	627/2026
85	D-MACA/10876/2026 MACA/ /	D.M., SRIRAM GEN. INSU. COM. LTD., MP	ADAM ALI KHAN	628/2026
86	D-MACA/10876/2026 MACA/ /	D.M., SRIRAM GEN. INSU. COM. LTD., MP	ADAM ALI KHAN	629/2026
87	D-MACA/10876/2026 MACA/ /	D.M., SRIRAM GEN. INSU. COM. LTD., MP	ADAM ALI KHAN	630/2026
88	D-MACA/10873/2026 MACA/ /	D.M., SRIRAM GEN.INSU. COM. LTD., MP	ADAM ALI KHAN	631/2026
89	D-MACA/10873/2026	D.M., SRIRAM GEN.INSU. COM. LTD.,	ADAM ALI KHAN	

	MACA/ /	MP		632/2026
90	D-MACA/10873/2026	D.M., SRIRAM GEN.INSU. COM. LTD.,	ADAM ALI KHAN	
	MACA/ /	MP		633/2026
91	D-MACA/10914/2026	TATA AIG GEN. INS. CO. LTD. SAMBALPUR	RIMJHIMBALA PATI	
	MACA/ /	MP		634/2026
92	D-CRLMC/33050/2025	SUMANTA SAHOO		
	CRLMC/4631/2025	MP		706/2026
93	D-CRLMC/7391/2026	MAMIR @ MOMIR DHOBA	AMIT KUMAR NATH	
	CRLMC/ /	MP		707/2026
94	D-CRLMC/7601/2026	ASHOK KUMAR MAANGARAJ	PRAVASHA PUJAREE PARIDA	
	CRLMC/ /	MP		708/2026
95	D-CRLMC/7181/2026	NIRANJAN ROUT@DILU	BIBHU PRASAD DAS	
	CRLMC/841/2026	MP		709/2026
96	D-CRLMC/7181/2026	NIRANJAN ROUT@DILU	BIBHU PRASAD DAS	
	CRLMC/841/2026	MP		710/2026
97	D-CRLMC/23043/2025	PRAFULLA KUMAR ROUT		
	CRLMC/2898/2025	MP		711/2026
98	D-CRLMC/7628/2026	BASANTI LIMA @ BASANTI NIMALA	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		711/2026
99	D-CRLMC/23047/2025	PRAFULLA KUMAR ROUT		
	CRLMC/2900/2025	MP		712/2026
100	D-CRLMC/7649/2026	GAGANADEEP @ GAGANDEEP BISWAL	SK. ZAFARULLA	
	CRLMC/ /	MP		713/2026
101	D-CRLMC/7654/2026	SAGAR KUMAR PATRO	UMA CHARAN MISHRA	
	CRLMC/ /	MP		714/2026
102	D-CRLMC/7653/2026	DIPTI RANJAN SWAIN	TRILOCHAN PANIGRAHI	
	CRLMC/ /	MP		715/2026
103	D-CRLMC/7653/2026	DIPTI RANJAN SWAIN	TRILOCHAN PANIGRAHI	
	CRLMC/ /	MP		716/2026
104	D-CRLMC/7658/2026	SAMBIT KUMAR DASH	DROUPADI MOHANTY	
	CRLMC/ /	MP		717/2026
105	D-CRLMC/5854/2026	RAJESH KUMAR NAYAK	MOHAMMED RIAZ	
	CRLMC/711/2026	MP		718/2026
106	D-CRLMC/38707/2025	TARUN DAS		
	CRLMC/5393/2025	MP		719/2026
107	D-CRLMC/38704/2025	TARUN DAS		
	CRLMC/5465/2025	MP		720/2026
108	D-CRLMC/28049/2025	MUKESH MAHALING	PRADIPTA BEURA	
	CRLMC/3678/2025	MP		721/2026
109	D-CRLMC/7683/2026	DEEPAK AGARWAL	VIVEKANANDA JENA	
	CRLMC/ /	MP		722/2026
110	D-CRLMC/7704/2026	AJU SENDRIA	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		723/2026
111	D-CRLMC/7711/2026	CHINMOYANSU HOTA	PRASANTA KUMAR SAHOO	
	CRLMC/ /	MP		724/2026
112	D-CRLMC/7721/2026	SUNIL KUMAR MARANDI	NIRANJAN LENKA	
	CRLMC/ /	MP		725/2026
113	D-CRLA/7565/2026	BINOD BARIK	SARADA PRASAD DASH	
	CRLA/ /	MP		732/2026
114	D-CRLA/7565/2026	BINOD BARIK	SARADA PRASAD DASH	
	CRLA/ /	MP		733/2026
115	D-CRLA/12928/2025	PARESH KUMAR BARIK@PARESH BARIK PARTHA SARATHI DAS		
	CRLA/525/2025	MP		734/2026
116	D-CRLA/7480/2026	RAJESH NAIK	JUGALA KISHORE PANDA	
	CRLA/ /	MP		735/2026
117	D-CRLA/7480/2026	RAJESH NAIK	JUGALA KISHORE PANDA	
	CRLA/ /	MP		736/2026
118	D-CRLA/30087/2025	BAINA@BAIKUNTHA NAYAK	SUSMITA PATTNAIK	
	CRLA/1135/2025	MP		737/2026
119	D-CRLA/30087/2025	BAINA@BAIKUNTHA NAYAK	SUSMITA PATTNAIK	
	CRLA/1135/2025	MP		738/2026
120	D-CRLA/14651/2025	ANUP NAG	RAMANI KANTA PATTANAİK	
	CRLA/601/2025	MP		739/2026

121	D-CRLA/225/2023 CRLA/225/2023	TUNA BEHERA MP	ASUTOSH TRIPATHY	740/2026
122	D-CRLA/36407/2025 CRLA/1388/2025	DILLIP KUMAR SAMANTRAY @ TAPU MP	PRAVASH CHANDRA JENA	741/2026
123	D-CRLA/7718/2026 CRLA/ /	BHABATOSH BHADRA MP	ADHIRAJ MOHANTY	742/2026
124	D-CRLA/7718/2026 CRLA/ /	BHABATOSH BHADRA MP	ADHIRAJ MOHANTY	743/2026
125	D-CRLA/7718/2026 CRLA/ /	BHABATOSH BHADRA MP	ADHIRAJ MOHANTY	744/2026
126	D-WA/50339/2025 WA/2026/2025	STATE OF ODISHA MP		1043/2026
127	D-WA/49280/2025 WA/2023/2025	STATE OF ODISHA MP		1044/2026
128	D-WA/37/2015 WA/37/2015	SMT.BAIJAYANTI BISWAL MP		1045/2026
129	D-WA/48763/2025 WA/412/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	1046/2026
130	D-WA/48763/2025 WA/412/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	1047/2026
131	D-WA/48763/2025 WA/412/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	1048/2026
132	D-WA/47976/2024 WA/3118/2024	STATE OF ODISHA MP		1049/2026
133	D-WA/46209/2024 WA/3030/2024	STATE OF ODISHA MP		1050/2026
134	D-WA/44286/2024 WA/2875/2024	STATE OF ODISHA MP		1051/2026
135	D-WA/46206/2024 WA/3025/2024	STATE OF ODISHA MP		1052/2026
136	D-WA/46207/2024 WA/3027/2024	STATE OF ODISHA MP		1053/2026
137	D-WA/47977/2024 WA/3119/2024	STATE OF ODISHA MP		1055/2026
138	D-WA/10584/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1056/2026
139	D-WA/10584/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1057/2026
140	D-WA/10691/2026 WA/ /	EXECUTIVE OFFICER, PHULBANI MUNICIPALITY MP	BAISWAMI MOHAPATRA	1058/2026
141	D-WA/10691/2026 WA/ /	EXECUTIVE OFFICER, PHULBANI MUNICIPALITY MP	BAISWAMI MOHAPATRA	1059/2026
142	D-WA/667/2023 WA/667/2023	PRASANNA KUMAR SAHU MP	M/S.SAMEER KUMAR DAS	1060/2026
143	D-WA/10623/2026 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	1061/2026
144	D-WA/10623/2026 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	1062/2026
145	D-WA/10624/2026 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	1063/2026
146	D-WA/10624/2026 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	1064/2026
147	D-WA/10722/2026 WA/ /	ODISHA STATE COOPERATIVE BANK LTDK. MP	DEBASIS NAYAK,A.G.A	1065/2026
148	D-WA/10722/2026 WA/ /	ODISHA STATE COOPERATIVE BANK LTDK. MP	DEBASIS NAYAK,A.G.A	1066/2026
149	D-WA/10730/2026 WA/ /	SUDHIR TOPPO @ SUDHIR RANJAN TOPPO MP	TUSAR KUMAR MISHRA	1067/2026
150	D-WA/44015/2025 WA/1710/2025	KALPANA RAJ MP		1068/2026
151	D-WA/40451/2024 WA/2565/2024	BISHIKESHAN PASAYAT MP	LALATENDU SAMANTARAY	1069/2026
152	D-WA/10853/2026	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, MP	DEBASIS NAYAK,A.G.A	

	WA/ /	MP		1070/2026
153	D-WA/15049/2025 WA/917/2025	STATE OF ODISHA MP	SAMRESH JENA,A.S.C	1071/2026
154	D-WA/13911/2025 WA/728/2025	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	1072/2026
155	D-WA/10928/2026 WA/ /	CBSE REGIONAL OFFICE, REPRESENTED BY REGIONAL DIRECTOR, MP	REGIONAL DIRECTOR, BHUBANESWAR	1073/2026
156	D-WA/10930/2026 WA/ /	REGIONAL DIRECTOR, CBSE, BBSR MP	TARANANDA PATTANAYAK	1074/2026
157	D-WA/10939/2026 WA/ /	KUNI MOHAPATRA@MAHAPATRA MP	JIBAN RANJAN DASH	1075/2026
158	D-WA/10936/2026 WA/ /	REGIONAL OFFICER, REGIONAL OFFICE, CBSE, BBSR MP	TARANANDA PATTANAYAK	1076/2026
159	D-WP(C)/25035/2022 WP(C)/25035/2022	M/S. POWER PLANNERS AND ENGINEERS MP	S.M.L.PATNAIK, T.PATNAIK, R.K.PATI, S.PAL, P.AGARWAL,RAMDAS	4827/2026
160	D-WP(C)/10657/2026 WP(C)/7719/2026	SRABANI KUMARI RANA MP	SATYANARAYAN MOHAPATRA	4828/2026
161	D-WP(C)/44030/2025 WP(C)/30931/2025	RAJENDRA PATRA MP	BINAYA KUMAR MOHANTY	4829/2026
162	D-WP(C)/44037/2025 WP(C)/31031/2025	P. SIVAPRASAD RAO MP	BINAYA KUMAR MOHANTY	4830/2026
163	D-WP(C)/44021/2025 WP(C)/693/2026	P.PRABHAKAR PATRO MP	BINAYA KUMAR MOHANTY	4831/2026
164	D-WP(C)/10659/2026 WP(C)/7713/2026	JYOTI PRAKASH LENKA MP	PRASANNA KUMAR MOHANTY	4832/2026
165	D-WP(C)/44035/2025 WP(C)/30923/2025	RAJARAM CHOUDHURY MP	BINAYA KUMAR MOHANTY	4833/2026
166	D-WP(C)/9367/2026 WP(C)/6988/2026	MADHUSMITA MISHRA MP	RUDRA NARAYAN PARIJA	4834/2026
167	D-WP(C)/10665/2026 WP(C)/ /	GODSWIL PANI MP	HALADHAR SETHY	4835/2026
168	D-WP(C)/10666/2026 WP(C)/ /	SAYED KASIM ALI MP	JAYANTA KUMAR KHANDAYATRAY	4836/2026
169	D-WP(C)/10668/2026 WP(C)/ /	UNITED INDIA INSURANCE COMPANY LIMITED MP	IRFAN KHAIRI, RUPAK JENA	4837/2026
170	D-WP(C)/2762/2026 WP(C)/2407/2026	RAMA PRASHAN DASH MP	GOKULANANDA PARIDA	4838/2026
171	D-WP(C)/10672/2026 WP(C)/ /	PADMA LOCHAN DHAR @ PADMLOCHAN MP	CHANDRAKANTA NAYAK	4839/2026
172	D-WP(C)/10672/2026 WP(C)/ /	PADMA LOCHAN DHAR @ PADMLOCHAN MP	CHANDRAKANTA NAYAK	4840/2026
173	D-WP(C)/10677/2026 WP(C)/ /	DOLAMANI BIBHAR MP	RAMDAS ACHARY	4841/2026
174	D-WP(C)/10674/2026 WP(C)/ /	NARAYAN SWAIN MP	ASHOK KUMAR SAHOO	4842/2026
175	D-WP(C)/10684/2026 WP(C)/ /	SATYABRATA SATAPATHY MP	RAM PRASAD MOHAPATRA	4843/2026
176	D-WP(C)/45342/2025 WP(C)/31541/2025	DR.ATISH KUMAR SAHOO MP	DIGAMBARA MISHRA,M/S.BISWAJIT MOHAPATRA ,ASHOK KUMAR	4844/2026
177	D-WP(C)/10686/2026 WP(C)/ /	G.MOHAN MP	SUBASH CHANDRA PUSPALAKA	4845/2026
178	D-WP(C)/45338/2025 WP(C)/31538/2025	DR.S.GIRIDARA KUMAR SURABHI MP	DIGAMBARA MISHRA,M/S.BISWAJIT MOHAPATRA ,ASHOK KUMAR	4846/2026
179	D-WP(C)/37963/2025 WP(C)/27851/2025	DHANURDHAR PATTANAYAK MP	PRAFULLA KUMAR MOHAPATRA	4847/2026
180	D-WP(C)/36775/2025 WP(C)/25183/2025	PRADIP KUMAR SAHOO MP		4848/2026
181	D-WP(C)/47960/2024 WP(C)/30709/2024	CHITARANJAN RATH MP	BINAYA KUMAR MOHANTY	4849/2026
182	D-WP(C)/10692/2026 WP(C)/ /	B.BISWESWARA RAO MP	BIRAJA PRASANNA DAS	4850/2026
183	D-WP(C)/10694/2026 WP(C)/ /	J SABITRI REDDY MP	ARUN KUMAR PATRA	4851/2026

184	D-WP(C)/10695/2026 WP(C)/ /	BINDU PRAVA PANI MP	BANSHIDHAR SATAPATHY	4852/2026
185	D-WP(C)/10696/2026 WP(C)/ /	M/S.GOURANG MALLIK, UTTANGARA, JABALPUR MP	SUNIL MISHRA	4853/2026
186	D-WP(C)/22144/2016 WP(C)/22144/2016	SAROJINI SAHOO MP	M/S.SIDHARTHA RAY	4854/2026
187	D-WP(C)/10699/2026 WP(C)/ /	DEWAN MURMU MP	PABITRA KUMAR DUTTA	4855/2026
188	D-WP(C)/10698/2026 WP(C)/ /	J SABITRI REDDY MP	ARUN KUMAR PATRA	4856/2026
189	D-WP(C)/22144/2016 WP(C)/22144/2016	SAROJINI SAHOO MP	M/S.SIDHARTHA RAY	4857/2026
190	D-WP(C)/10701/2026 WP(C)/ /	L.I.C.OF INDIA, BHUBANESWA MP	ASHOK KUMAR MOHANTY	4858/2026
191	D-WP(C)/10700/2026 WP(C)/ /	M/S. SUBASH CHANDRA SAMAL, AGASTI MP	SUBASH CHANDRA SAHOO	4859/2026
192	D-WP(C)/10704/2026 WP(C)/ /	DILIP KUMAR PATEL MP	SURYA NARAYAN SATPATHY	4860/2026
193	D-WP(C)/10706/2026 WP(C)/ /	BHARAT JENA MP	ITISHREE TRIPATHY	4861/2026
194	D-WP(C)/23253/2025 WP(C)/16096/2025	SUDARSHAN NANDY MP	DURGESH NARAYAN RATH	4862/2026
195	D-WP(C)/10710/2026 WP(C)/ /	HDB FINANCIAL SERVICES LTD, KHURDAMANAS RANJAN KHATUA MP		4863/2026
196	D-WP(C)/10711/2026 WP(C)/ /	M/S AHESAN SECURITY SERVICE, CUTTACK MP	AKASH CHANDRA SAHOO	4864/2026
197	D-WP(C)/10713/2026 WP(C)/ /	SANTANU SAMANTARAY MP	ABINASH NAYAK	4865/2026
198	D-WP(C)/10717/2026 WP(C)/ /	SARAT SAMANTARAY MP	ABINASH NAYAK	4866/2026
199	D-WP(C)/10719/2026 WP(C)/ /	PREMALATA BISWAL MP	ABINASH NAYAK	4867/2026
200	D-WP(C)/39883/2023 WP(C)/39883/2023	M/S. ESSAY CATRER, BBSR MP	KOUSIK ANANDA GURU	4868/2026
201	D-WP(C)/10721/2026 WP(C)/ /	SAKUNTALA SUBUDHI MP	ABINASH NAYAK	4869/2026
202	D-WP(C)/51524/2025 WP(C)/37107/2025	GOPINATH PANIGRAHI MP	DILIP KUMAR SAHU	4870/2026
203	D-WP(C)/10723/2026 WP(C)/ /	M/S.GRAM VIKAS UDYOG, CUTTACK MP	JANMEAJAYA DASH	4871/2026
204	D-WP(C)/10724/2026 WP(C)/ /	SADASIBA SAMANTARAY MP	ABINASH NAYAK	4872/2026
205	D-WP(C)/10736/2026 WP(C)/ /	PRAMOD KUMAR PRADHAN MP	BHABANI SHANKAR RAYAGURU	4873/2026
206	D-WP(C)/10743/2026 WP(C)/ /	MAHESWAR PATI MP	BHABANI SHANKAR RAYAGURU	4874/2026
207	D-WP(C)/10751/2026 WP(C)/ /	SHYAMAL KUMAR SARDAR MP	BHABANI SHANKAR RAYAGURU	4875/2026
208	D-WP(C)/6400/2026 WP(C)/5107/2026	SUKANTI SAHOO MP	TANMAY MISHRA	4876/2026
209	D-WP(C)/9171/2026 WP(C)/ /	KASHVI INTERNATION PVT.LTD, KEONJHAR MP	TANMAY MISHRA	4877/2026
210	D-WP(C)/10768/2026 WP(C)/ /	HAREKRUSHNA NAYAK MP	KARUNAKAR GAYA	4878/2026
211	D-WP(C)/32012/2024 WP(C)/24273/2024	UNION OF INDIA MP	MR.SIDHARTH SANKAR MOHAPATRA, CHANDRAKANTA PRADHAN	4879/2026
212	D-WP(C)/1714/2025 WP(C)/1588/2025	PRADIPTA KUMAR PARIDA MP	SWAPNA KUMAR OJHA	4880/2026
213	D-WP(C)/1714/2025 WP(C)/1588/2025	PRADIPTA KUMAR PARIDA MP	SWAPNA KUMAR OJHA	4881/2026
214	D-WP(C)/10771/2026 WP(C)/ /	BHABANI SHANKAR MISHRA MP	SANGRAM JENA	4882/2026
215	D-WP(C)/10773/2026	M/S BK STORES, KAMAKSHYA NAGAR, DEHRADUN	DEEPA PRASAD PATNAIK	

	WP(C)/ /	MP		4883/2026
216	D-WP(C)/10732/2026 WP(C)/ /	NANDINI NAIK MP	PARTHA SARATHI DAS	4884/2026
217	D-WP(C)/10786/2026 WP(C)/ /	ANIL KANTA TRIPATHY MP	SIBAPRASAD PATI	4885/2026
218	D-WP(C)/10788/2026 WP(C)/ /	SNEHASHREE BARAL MP	MANAS CHANDRA JENA	4886/2026
219	D-WP(C)/10740/2026 WP(C)/ /	RABINDRA NATH PASHAYAT MP	DOLAGOBINDA MOHAPATRA	4887/2026
220	D-WP(C)/10792/2026 WP(C)/ /	SASMITA MUDULI MP	SUSANTA KUMAR TRIPATHY	4888/2026
221	D-WP(C)/10793/2026 WP(C)/ /	ADHIR BEHERA MP	DR. SIMANCHALLA RANJIT	4889/2026
222	D-WP(C)/10794/2026 WP(C)/ /	JASODAMAYEE NAYAK MP	SUSANTA KUMAR TRIPATHY	4890/2026
223	D-WP(C)/706/2023 WP(C)/706/2023	GANGADHAR BEHERA MP	AMIT PRASAD BOSE	4891/2026
224	D-WP(C)/10800/2026 WP(C)/ /	UDDHABA NAIK MP	SUKANTA KUMAR MISHRA	4892/2026
225	D-WP(C)/10814/2026 WP(C)/ /	MAHESWAR DALAI MP	SANJAY KUMAR DAS	4893/2026
226	D-WP(C)/10813/2026 WP(C)/ /	SAUDAMINI DEI MP	SUBHADUTTA ROUSTRAY	4894/2026
227	D-WP(C)/10815/2026 WP(C)/ /	CHITTA RANJAN BEHRA MP	ARUN KUMAR PATRA	4895/2026
228	D-WP(C)/10814/2026 WP(C)/ /	MAHESWAR DALAI MP	SANJAY KUMAR DAS	4896/2026
229	D-WP(C)/51667/2025 WP(C)/35844/2025	SUNIL KUMAR BISWAL MP	KUNAL KUMAR SWAIN	4897/2026
230	D-WP(C)/51667/2025 WP(C)/35844/2025	SUNIL KUMAR BISWAL MP	KUNAL KUMAR SWAIN	4898/2026
231	D-WP(C)/10823/2026 WP(C)/ /	HARELAL MURMU MP	BINAYA KUMAR MOHANTY	4899/2026
232	D-WP(C)/10824/2026 WP(C)/ /	M/S MAA SHAKTI FABRICATION AND ER MP	ERESHIA CHANDRA RAY SUKANTA KUMAR NAYAK (2)	4900/2026
233	D-WP(C)/10829/2026 WP(C)/ /	BIJAN KUMAR JENA MP		4901/2026
234	D-WP(C)/10828/2026 WP(C)/ /	ANIL KUMAR SAHOO MP	BHAWANI SANKAR PANIGRAHI	4902/2026
235	D-WP(C)/10831/2026 WP(C)/ /	CHINMAYEE SENAPATI MP	SUBHADUTTA ROUSTRAY	4903/2026
236	D-WP(C)/10838/2026 WP(C)/ /	BIBEKANANDA JENA MP	SUBHADUTTA ROUSTRAY	4904/2026
237	D-WP(C)/10843/2026 WP(C)/ /	RAMA CHANDRA NAYAK MP	SUBHADUTTA ROUSTRAY	4905/2026
238	D-WP(C)/17769/2025 WP(C)/12432/2025	BISWARANJAN SAHOO MP	SARADA DASH	4906/2026
239	D-WP(C)/10545/2026 WP(C)/ /	PRAMOD KUMAR PANDA MP	AKSHAYA KUMAR PANDEY	4907/2026
240	D-WP(C)/10846/2026 WP(C)/ /	SRIKANTA MOHANTY MP	KHAGESWAR BEHERA	4908/2026
241	D-WP(C)/10848/2026 WP(C)/ /	RANJITA SENAPATI MP	SUBHADUTTA ROUSTRAY	4909/2026
242	D-WP(C)/10821/2026 WP(C)/ /	JAYANTI DAS MP	BIJAYA KUMAR RAGADA	4910/2026
243	D-WP(C)/10850/2026 WP(C)/ /	PRATIMA BARIK MP	SUBHADUTTA ROUSTRAY	4911/2026
244	D-WP(C)/10856/2026 WP(C)/ /	NILACHALA SETHI MP	KHAGESWAR BEHERA	4912/2026
245	D-WP(C)/10855/2026 WP(C)/ /	SASMITA SAHU MP	SUBHADUTTA ROUSTRAY	4913/2026
246	D-WP(C)/10860/2026 WP(C)/ /	PRIYARANJAN RATH MP	KUNAL KUMAR SWAIN	4914/2026

247	D-WP(C)/10861/2026 WP(C)/ /	SARASI PANDA MP	SUBHADUTTA ROUSTRAY	4915/2026
248	D-WP(C)/10866/2026 WP(C)/ /	BIDULATA SATAPATHY MP	AKSHAYA KUMAR JENA	4916/2026
249	D-WP(C)/10833/2026 WP(C)/ /	GYANENDRA KUMAR MISHRA MP	SANJAYA KUMAR PANIGRAHI	4917/2026
250	D-WP(C)/10880/2026 WP(C)/ /	ANASUYA ACHARYA MP	SUBHADUTTA ROUSTRAY	4918/2026
251	D-WP(C)/10891/2026 WP(C)/ /	SACHIDANANDA MISHRA MP	PRADYUMNA KUMAR MOHANY	4919/2026
252	D-WP(C)/10915/2026 WP(C)/ /	DILLIP MAHANTA MP	AMIYA BHUSAN DASH	4920/2026
253	D-WP(C)/10859/2026 WP(C)/ /	BIPIN BIHARI MISHRA MP	SUKANTA KUMAR DALAI	4921/2026
254	D-WP(C)/10917/2026 WP(C)/ /	SAMARENNDRA PRASAD DASH MP	JITENDRA SAMANTARAY	4922/2026
255	D-WP(C)/10920/2026 WP(C)/ /	MANJUSA CHOUDHURY @ ROUT MP	BHAWANI SANKAR PANIGRAHI	4923/2026
256	D-WP(C)/10921/2026 WP(C)/ /	SUVENDU DAS MP	AMIT PRASAD BOSE	4924/2026
257	D-WP(C)/10924/2026 WP(C)/ /	RASMITA KHATUA MP	MANAS KUMAR CHAND	4925/2026
258	D-WP(C)/10925/2026 WP(C)/ /	AMARESH BHUYAN MP	AMARTYA MISHRA	4926/2026
259	D-WP(C)/10926/2026 WP(C)/ /	BAIRAGI BEHERA MP	PRAKASH CHANDRA MISHRA	4927/2026
260	D-WP(C)/10908/2026 WP(C)/ /	DR. KEDARNATH NAYAK MP	AVIJIT MISHRA	4928/2026
261	D-WP(C)/10927/2026 WP(C)/ /	AVAYA KUMAR PARIDA MP	BANSHIDHAR SATAPATHY	4929/2026
262	D-WP(C)/10933/2026 WP(C)/ /	SARAJ KUMAR MALLICK MP	SUJATA JENA	4930/2026
263	D-WP(C)/10935/2026 WP(C)/ /	RANJAN KUMAR SAMAL MP	DIPTI RANJAN BHOKTA	4931/2026
264	D-WP(C)/10937/2026 WP(C)/ /	SANGHAMITRA CHHOTARAY MP	GOPABANDHU DASH	4932/2026
265	D-WP(C)/10940/2026 WP(C)/ /	PHAKIR CHARAN SAHU MP	SUBASH CH PANI	4933/2026